

HIGH COURT OF DELHI AT NEW DELHI

No. 33684-97 /STY./DHC  
DATED: 15.12.11

From: -

**The Registrar General**  
High Court of Delhi  
New Delhi

To: -

**Sub:- QUOTATION FOR FILE BOARDS WITH FEETA**

Sir,

This Court intends to purchase 20,000 no's File Boards with feeta for the use of this Court.

You are requested to submit necessary quotation for abovesaid requirement in a sealed envelope along with sample. The period of validity of rates should not be less than 90 days from last date of submission of quotation.

The sealed envelope, superscribing thereon "QUOTATION FOR FILE BOARDS WITH FEETA" and addressed to "Registrar General, Delhi High Court, New Delhi", must reach to Administrative Officer (Judl.) (Stationery), Delhi High Court on or before 29.12.11.

Yours truly

Sd/-  
**(Neeru Nagar)**  
Administrative Officer (J)(Sty.)  
for Registrar General